FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDOUNIQUE FLAME LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	INDOUNIQUE FLAME LTD
2.	Date of incorporation of corporate debtor	07/09/1987
3.	Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4.	Corporate Identity No. of corporate debtor	U23201MH1987PLC044597
5.	Address of the registered office and principal office (if any) of corporate debtor	Kothari Building 1st Floor 301 WHC Road, Dharampeth Nagpur, Maharashtra, India 440010
6.	Insolvency commencement date in respect of corporate debtor	CIRP order pronounced on 11.01.2024 Order received on 12.01.2024
7.	Estimated date of closure of insolvency resolution process	10.07.2024 (180 days from the intimation of order to IRP)
8.	Name and the registration number of the insolvency professional acting as interim resolution professional	Name –IP. Megha Agrawal (Partner in Synergy Insolvency Professionals LLP) Registration Number - IBBI/IPA-001/IP-P01456/2018-19/12272
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address- 001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012 (M.S.) Email: ip.meghaagrawal@gmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	Synergy Insolvency Professionals LLP Plot no.72, Anjaneya Niwas, Opp. Dew Trinity Hospital, Hindustan Colony, Near Sai Mandir, Wardha Road, Nagpur - 440015. E-Mail: cirp.iufl@gmail.com
11.	Last date for submission of claims	27/01/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address: NA

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The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 14.01.2024
Place : Nagpur

SD/-
IP Megha Agrawal
Interim Resolution Professional For Indounique Flame Limited
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to – 02.10.2024 Email: cirp.iufl@gmail.com
Address registered with IBBI:- 001, Shivranjini Apartments in Circle of CongressNagar Garden, Congress Nagar, Nagpur 440012. **Email:** ip.meghaagrawal@gmail.com

MEGHAAGARWAL
IBBI
M. No.
12272
INSOLVENCY PROFESSIONAL

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लोकमत

फॉर्म ए
जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यक्तींकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अन्वये)

इंडोयुनिक फ्लेम लिमिटेड धनकोंचे लक्ष वेधण्याकरिता

संबंधित तपशील		
१.	कॉर्पोरेट ऋणकोचे नाव	इंडोयुनिक फ्लेम लिमिटेड
२.	कॉर्पोरेट ऋणकोच्या स्थापनेचा दिनांक	०७/०९/१९८७
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणकोची स्थापना/ नोंदणीकरण झाले	आर ओसी -मुंबई
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U23201MH1987PLC044597
५.	कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	कोठारी बिल्डिंग १ ला मजला ३०१ WHC रोड, धरमपेठ नागपूर, महाराष्ट्र, भारत ४४००१०
६.	कॉर्पोरेट ऋणकोच्या संदर्भात दिवाळखोरी सुरु होण्याचा दिनांक	CIRP आदेश ११.०१. २०२४ रोजी घोषित केला आदेश दिनांक १२.०१.२०२४ रोजी प्राप्त
७.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा अंदाजित दिनांक	10.07.2024 (IRP ला ऑर्डर कळवल्यापासून 180 दिवस)
८.	अंतरिम ठराव व्यावसायिक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	नाव - आयपी. मेघा अग्रवाल (सिनर्जी दिवाळखोरी व्यावसायिक LLP मध्ये भागीदार) नोंदणी क्रमांक - IBBI/IPA-001/IP-P01456/2018-19/12272
९.	मंडळाकडे नोंदणीकृत असल्यानुसार, अंतरिम ठराव व्यावसायिकाचा पत्ता आणि ईमेल	पत्ता- ००१, शिवरंजिनी अपार्टमेंट्स मंडळात कॉंग्रेस नगर गार्डन, कॉंग्रेस नगर, नागपूर - ४४००१२ (M.S.) ई - मेल आयडी : ip.meghaagrawal@gmail.com
१०.	अंतरिम ठराव व्यावसायिकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ईमेल	सिनर्जी दिवाळखोरी व्यावसायिक एलएलपी प्लॉट क्र. ७२, अंजनेय निवास, समोर. ड्यू ट्रिनिटी हॉस्पिटल, हिंदुस्थान कॉलनी, साई मंदिराजवळ, वर्धा रोड, नागपूर - ४४००१५ . ई - मेल आयडी : cirp.iufl@gmail.com
११.	दावे सादर करण्याचा अंतिम दिनांक	२७/०१/२०२४
१२.	अंतरिम ठराव व्यावसायिकाद्वारे निश्चित केल्यानुसार, कलम २१ च्या उप-कलम (६अ) ज्या खंड (ब) अन्वये ऋणकोचे वर्ग जर असल्यास	लागु नाही
१३.	वर्गामध्ये ऋणकोचा प्राधिकृत प्रतिनिधी म्हणून काम करण्याकरिता ठरविण्यात आलेल्या दिवाळखोरी व्यावसायिकांची नावे (प्रत्येक वर्गामध्ये तीन नावे)	लागु नाही
१४.	(अ) संबंधित अर्ज आणि (ब) अधिकृत प्रतिनिधींचा तपशील उपलब्ध असेल :	**वेबलिंक :** https://ibbi.gov.in/en/home/downloads **भौतिक पत्ता :** लागु नाही

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण यांनी **इंडोयुनिक फ्लेम लिमिटेडची** कॉर्पोरेट दिवाळखोरी ठराव प्रक्रिया सुरू करण्याचे आदेश दिले आहेत (११.०१.२०२४ रोजी आदेश, १२.०१.२०२४ रोजी प्राप्त/संप्रेषित केलेला आदेश)

इंडोयुनिक फ्लेम लिमिटेडच्या धनकोंना याद्वारे त्यांचे दावे पुराव्यासह किंवा त्यापूर्वी अंतरिम ठराव व्यावसायिक यांच्याकडे नोंद क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुराव्यासहीत दावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व धनको त्यांचे दाव्याबाबतचे पुरावे व्यक्तिश: टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

सही /-

दिनांक : १४.०१.२०२४

आयपी मेघा अग्रवाल

ठिकाण : नागपूर

अंतरिम ठराव व्यावसायिक इंडोयुनिक फ्लेम लिमिटेडसाठी

IBBI/IPA-001/IP-P01456/2018-19/12272

एएफए वैधता: ०२.१०. २०२४ **ईमेल:** cirp.iufl@gmail.com

IBBI कडे नोंदणीकृत पत्ता:- ००१, शिवरंजिनी अपार्टमेंट सर्कल ऑफ कॉंग्रेसनगर गार्डन, कॉंग्रेस नगर, नागपूर ४४००१२. **ईमेल:** ip.meghaagrawal@gmail.com

RIL Seeks $10 Rate to Produce Gas from Coal Seams

Press Trust of India

New Delhi: Reliance Industries is seeking a minimum $10 rate for the gas it plans to produce from coal seams, as it altered its pricing formula to reflect the changed energy scenario.

Reliance has sought bids from users for 0.90 million standard cubic meters per day of gas it will produce from coal-bed methane (CBM) block SP (West) CBM-2001/1 in Madhya Pradesh, according to a tender floated by the company.

Users have been asked to quote a premium they are willing to pay over and above 12.67% of the Dated Brent crude oil price.

Gas price shall be higher than 12.67% of Dated Brent plus premium 'V'; or the government-declared monthly price for conventional gas. The government-mandated price for January is $7.82 per mmBtu.

Reliance has set the starting bid price of 'V' at $0.50 per million British thermal units — bidders have to quote 'V' higher than $0.50.

At the current Brent crude oil price of $78 per barrel, the minimum gas price comes to $10 per mmBtu (12.67% of $78 is $9.88 per mmBtu. Added to this is a minimum premium of $0.50, which takes the gas price to about $10.4 per mmBtu).

E-auction is planned for January 31, the tender document showed.

The contract duration is for 1 to 2 years beginning April 1.

The pricing Reliance is seeking is modified from the March 2022 auction. In that auction, it had sought bids at a premium over the base of 13.2% of Brent crude oil price.

In March 2022, Reliance sold 0.65 mmscmd of CBM at a $8.28 per mmBtu premium over the prevailing Brent crude oil price. Brent oil was trading above $115 per barrel at that time. It has now slipped to $78 a barrel.

Earlier this month, state-owned Oil and Natural Gas Corporation (ONGC) sought a premium over the government-dictated gas price of $7.82 per mmBtu for the gas it plans to produce from a CBM block in Jharkhand.

ONGC sought bids from users for the sale of 0.05 mmscmd of gas from the North Karanpura coal-bed methane (CBM) block in Jharkhand for three years. Users have been asked to quote a premium they are willing to pay over and above the monthly domestic natural gas price that the Oil Ministry's Petroleum Planning and Analysis Cell (PPAC) notifies, the tender document showed.

PPAC every month declares a price for the majority of domestically produced natural gas. This price is 10 per cent of the monthly average of the basket of crude oil that India imports. For the month of January, this price comes to USD 7.82 per million British thermal units.

This price in the ONGc tender has been marked as a reserve gas price.

While the government sets prices for two-thirds of the gas produced in the country, CBM gas enjoys pricing freedom where sellers are allowed to discover the market rate.

Gas extracted from below ground is used to produce electricity, make fertilisers or turned into CNG for sale to automobiles and piped to household kitchens for cooking purposes.

Rural Growth Lagging

▸▸ From Page 1

Dabur too said the quarter witnessed sequential improvement in demand trends, although rural growth was still lagging urban. "Early signs of revival in consumption are visible, with improving trends in volumes," Dabur said in its update. "With pricing growth remaining subdued due to price increases in base year, growth is largely volume-led."

During the calendar year, the biggest drop was in the beverages category — an 11% decline — followed by personal care and commodities. While most of the categories improved during the third quarter, sales of commodities worsened, falling 17% by value.

"Fast-moving consumer goods (FMCG) growth for the last few years has been driven by rural areas, seeing an increase in direct distribution and focus on rise in product availability from many leading brands," said Akshay D'Souza, chief of growth and insights at Mobisy Technologies, which owns Bizom. "However, we see that rural consumers continue to spend lower on discretionary products and continue to focus on need-based products."

There's strong traction for regional brands in snacks and biscuits, as they look to go wider and start focusing on new geographies, he said.

"Large, organised players have been squeezed a bit from both ends — regional and unbranded players in rural and D2C, and new-age players at the premium end," Marico managing director Saugata Gupta told ET last month.

"We feel the market will start showing good volume growth by the next two quarters, fuelled by rural recovery and pricing action by large players, which has already taken place."

For pricier consumer categories such as smartphones, refrigerators and washing machines, volume sales declined in calendar 2023 by 2-6% but by value, they either grew marginally or remained flat, led by the higher sales of premium products, according to industry executives, citing initial data of market researchers and their own estimates.

"There is no improvement in the overall demand scenario yet," said Godrej Appliances business head Kamal Nandi. "Consumers with higher discretionary income are buying premium products, which is a saving grace for the industry. But we expect a recovery in calendar 2024, with inflationary trend further reducing, and a harsh summer (ahead)." Executives said the average selling price (ASP) – an indicator of premiumization – went up in all categories.

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CIRP can be Extended by 2 More Mths

▸▸ From Page 1

NS Aviation, which announced in June last year that it had acquired an 85% stake in Hyderabad-based defunct budget airline TruJet, has also said it will submit a plan.

Plan IT could not be immediately reached.

"Among the new applicants, Plan IT had also tried in the first round but it did not meet the ₹1,000-crore net worth criteria," said a second person aware of the process. "This time it plans to get a European investor to meet the criteria. It remains to be seen which of these applicants finally submit a bank guarantee and qualify to give a formal proposal."

Resolution professional (RP) Shailendra Ajmera had called for a vote after receiving unsolicited interest from the three entities last month for conducting due diligence of the grounded airline. Ajmera did not reply to an email seeking comment.

DETAILED PLANS

"All the RAs will probably be given another week to submit formal EoIs and the bank guarantees," said the first person cited above. "The detailed plans could be submitted till the current timeline, which ends on February 4, which can of course be extended depending on the seriousness of the applicants."

Go First owes creditors more than ₹6,200 crore. Central Bank of India, Bank of Baroda and IDBI Bank are the secured creditors with ₹1,934 crore, ₹1,744 crore and ₹75 crore of admitted claims, respectively.

The RP can extend the corporate insolvency resolution process (CIRP) by another 60 days and still comply with the insolvency code's outer deadline of 330 days after the current timeline ends on February 4.

joel.rebello@timesgroup.com

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झारखण्ड राज्य ग्रामीण पथ विकास प्राधिकरण (JSRRDA)
एफ०एफ०पी० भवन, तृतीय तल्ला, धुर्वा, राँची –834004, झारखण्ड

अल्पकालीन ई– पुनर्निविदा आमंत्रण सूचना (2nd Call)
PR No. 314104 Dated 22.12.2023

अल्पकालीन ई–पुनर्निविदा संख्या:- **224/2023-24** दिनांक:- 12.01.2024
मुख्य अभियंता, जे०एस०आर०आर०डी०ए०, राँची द्वारा निम्नविवरण के अनुसार e-procurement पद्धति से निविदा आमंत्रित की जाती है।

क्र० सं०	आईडेन्टीफिकेशन संख्या/पैकेज संख्या	प्रखण्ड का नाम		कार्य का नाम	प्राक्कलित राशि अंक में (लाख में)	प्राक्कलित राशि अक्षर में (रुपये में)	कार्य समाप्ति की अवधि
1	2	3		4	5	6	7
1	JH-M-SRK-07/2023-24	राजनगर	1	पावरी कुटुम्ब से ईंटल तक पथ का सुदृढ़ीकरण कार्य। (लं०–2.500 किलोमीं०)	1199.400	ग्यारह करोड़ निन्यानवे लाख चालीस हजार रू० मात्र	09 महीना
		राजनगर	2	ईंटल से सोनारडीह तक पथ का सुदृढ़ीकरण कार्य। (लं०–1.800 किलोमीं०)			
		राजनगर	3	किता से सिनी नाया गुलिया चौक तक पथ का सुदृढ़ीकरण कार्य। (लं०–3.000 किलोमीं०)			
		राजनगर	4	झलक से सोनारडीह भाया स्थानसुन्दरपुर तक पथ का सुदृढ़ीकरण कार्य। (लं०–5.500 किलोमीं०)			
		राजनगर	5	किता से गुलिया तक पथ का सुदृढ़ीकरण कार्य। (लं०–1.920 किलोमीं०)			
		राजनगर	6	बान्दुआ से छोटा बाना नाया धोतडीह तक पथ का सुदृढ़ीकरण कार्य। (लं०– 5.600 किलोमीं०)			
		राजनगर	7	सीदाडीह से बेडाकुंदर तक पथ का सुदृढ़ीकरण कार्य। (लं०–4.275 किलोमीं०)			
2	JH-M-SRK-08/2023-24	खरसावाँ	1	तेलगाबुडी से महादेवडा तक पथ का सुदृढ़ीकरण कार्य। (लं०–1.700 किलोमीं०)	1326.398	तेरह करोड़ छब्बीस लाख उनचालीस हजार आठ सौ रू० मात्र	09 महीना
		खरसावाँ	2	चोटोकेरा चौक से मिलिटारी चौक तक पथ का सुदृढ़ीकरण कार्य। (लं०–1.500 किलोमीं०)			
		खरसावाँ	3	पदनगुर चौक से महाराई होते हुए कांडेसाल तक पथ का सुदृढ़ीकरण कार्य। (लं०–2.150 किलोमीं०)			
		खरसावाँ	4	बड़ाबम्बो आर०इ०ओ० पथ से कोटोलाई तक पथ का सुदृढ़ीकरण कार्य। (लं०–3.200 किलोमीं०)			
		खरसावाँ	5	गोपालपुर पक्की सड़क से जुझुरिया गुटुबाई होते हुए राजबासा तक पथ का सुदृढ़ीकरण कार्य। (लं०–4.300 किलोमीं०)			
		खरसावाँ	6	कोचा से जोकाजगुर तक पथ का सुदृढ़ीकरण कार्य। (लं०–2.800 किलोमीं०)			
		खरसावाँ	7	खापरडीह से कुमारपुर भाया कुर्दाडीगी तक पथ का सुदृढ़ीकरण कार्य। (लं०– 3.985 किलोमीं०)			
		खरसावाँ	8	लेसारिबेडी तीन बोड़ा चौक से नदी तक पथ का सुदृढ़ीकरण कार्य। (लं०– 1.200 किलोमीं०)			
3	JH-M-SRK-11/2023-24	खरसावाँ	1	टकोडीह से झुझबी भाया कांटाडीह तक पथ का सुदृढ़ीकरण कार्य। (लं०–6.700 किलोमीं०)	1387.075	तेरह करोड़ सतासी लाख सात हजार पाँच सौ रू० मात्र	09 महीना
		खरसावाँ	2	धालाडीडीह से खंजुरदा भाया सिमुडीह प्रखानडीह तक पथ का सुदृढ़ीकरण कार्य। (लं०–3.800 किलोमीं०)			
		खरसावाँ	3	बेंदिया से उदलबान भाया किचाबलाम देवली पोटका तक पथ का सुदृढ़ीकरण कार्य। (लं०–11.050 किलोमीं०)			

2. वेबसाईट मे निविदा प्रकाशन की तिथि:–**18.01.2024**
3. ई–निविदा प्राप्ति की अंतिम तिथि एवं समय:– **24.01.2024** अपराह्न 5.00 बजे तक।
4. निविदा खोलने की तिथि एवं समय:–**25.01.2024** अपराह्न 5.00 बजे।
5. निविदा आमंत्रित करने वाले पदाधिकारी का नाम एवं पता:– मुख्य अभियंता का कार्यालय, जे०एस०आर०आर०डी०ए०, राँची, एफ०एफ०पी० भवन, तृतीय तल्ला, धुर्वा, राँची –834004, झारखण्ड।
6. ई–निविदा प्रकोष्ठ का दूरभाष सं०– _____
विस्तृत जानकारी के लिए वेबसाईट **jharkhandtenders.gov.in** मे देखा जा सकता है।

मुख्य अभियंता
जे०एस०आर०आर०डी०ए०, राँची।

PR 316036Rural Work Department(23-24)#D

कार्यपालक अभियंता का कार्यालय प्रपत्र – I
लघु सिंचाई प्रमण्डल, दुमका।

ई–निविदा आमंत्रण सूचना

e-Tender Reference No. : W.R.D./M.I.D./DUMKA/F.-12/2023-24 Dated :-12/01/2024

क्रमांक	योजना का नाम	प्रखण्ड	प्राक्कलित राशि (लाख में)	अग्रधन की राशि (रुपये में)	परिमाण चिपत्र का मूल्य (रुपये में)	वेबसाईट में ई–निविदा प्रकाशन की तिथि एवं समय	वेबसाईट में ई–निविदा प्राप्ति की अंतिम तिथि एवं समय	ई–निविदा खोलने की तिथि एवं समय	ई–निविदा आमंत्रित करने वाले पदाधिकारी के कार्यालय का नाम एवं पता	ई–निविदा आमंत्रित करने वाले पदाधिकारी का मोबाईल नम्बर	कार्य समाप्ति की अवधि
1	2	3	4	5	6	7	8	9	10	11	12
1	पायदे जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	गोपीकान्दर	112.302	225000.00	10,000.00	22/01/2024 (पूर्वाह्न 10.30 बजे से)	03/02/2024 (अपराह्न 05.00 बजे तक)	05/02/2024 (अपराह्न 03.00 बजे)	कार्यपालक अभियंता, लघु सिंचाई प्रमंडल, दुमका।	9693906454	12 माह
2	विजय बाध जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	जामा	161.589	324000.00	10,000.00						12 माह
3	जामजोरी जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	सरैयाहाट	159.458	319000.00	10,000.00						12 माह
4	पंचपहाड़ी जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	रानेश्वर	156.073	313000.00	10,000.00						12 माह
5	सोनाबान जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	विकारीपाड़ा	133.860	268000.00	10,000.00						12 माह
6	जोरडीहा जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	रामगढ़	123.253	247000.00	10,000.00						12 माह
7	चंदन पहाड़ी/बसुता जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	जरमुण्डी	129.065	259000.00	10,000.00						12 माह
8	आनजोल/कोजाबाद जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	दुमका	126.451	253000.00	10,000.00						12 माह
9	महतोडीह जोरिया पर श्रृंखलाबद्ध चेक डैम निर्माण	मसलिया	177.725	356000.00	10,000.00						12 माह
10	पथकडीया/कारकडीह जोरिया में चेक डैम निर्माण	सरैयाहाट	106.166	213000.00	10,000.00						12 माह

(1) केवल ई–निविदा ही स्वीकार किया जायेगा।
(2) निविदा शुल्क एवं अग्रधन की राशि केवल **Online Mode** द्वारा ही स्वीकार्य होगी।
(3) निविदा शुल्क एवं अग्रधन की राशि का ई–भुगतान जिस खाता से किया जायेगा, उसी खाते में अग्रधन की राशि वापस होगी। अगर खाता को बंद कर दिया जाता है तो सारी जवाबदेही संबंधित निविदादाता की होगी।
(4) प्राक्कलित राशि घट बढ़ सकती है। अग्रधन की राशि परिमाण चिपत्र की राशि के अनुसार होगी।
(5) राज्य सरकार के द्वारा निर्गत सभी अद्यतन आदेश/परिपत्र लागू होंगे।

विस्तृत जानकारी के लिए वेबसाईट **http://jharkhandtenders.gov.in** मेंलॉगआन करें।

ह०/–
कार्यपालक अभियंता,
लघु सिंचाई प्रमंडल, दुमका।

PR 316004 (Irrigation) 23-24 (D)

झारखण्ड राज्य ग्रामीण पथ विकास प्राधिकरण (JSRRDA)
एफ०एफ०पी० भवन, तृतीय तल्ला, धुर्वा, राँची –834004, झारखण्ड

अल्पकालीन ई–पुनर्निविदा आमंत्रण सूचना (2nd Call)
PR No.- 314068 Dated : 22.12.2023
अल्पकालीन ई–पुनर्निविदा संख्या:-229 /2023-24 दिनांक :- 12.01.2024

मुख्य अभियंता, जे०एस०आर०आर०डी०ए०, राँची द्वारा निम्नविवरण के अनुसार e-procurement पद्धति से निविदा आमंत्रित की जाती है।

क्र० सं०	आईडेन्टीफिकेशन संख्या/पैकेज संख्या	प्रखण्ड का नाम		कार्य का नाम	प्राक्कलित राशि अंक में (लाख में)	प्राक्कलित राशि अक्षर में (रुपये में)	कार्य समाप्ति की अवधि
1	2	3		4	5	6	7
3	JH-M-DHN-07/2023-24	बाघमारा	1	जी०टी० रोड खरनी मोड़ से पचखाडी भाया बगराडा आदिवासी टोला तक पथ का सुदृढ़ीकरण कार्य। (लं० – 4.910 किलोमीं०)	1290.064	बारह करोड़ नब्बे लाख छः हजार चार सौ रू० मात्र	09 महीना
		तोपचांची	2	जी०टी० रोड 12 नम्बर से सौताबांद हरिजन टोला तक पथ का सुदृढ़ीकरण कार्य। (लं० – 1.050 किलोमीं०)			
		तोपचांची	3	जी०टी० रोड से हिरापुर–सिंगदारा भाया दुलिकडीह तक पथ का सुदृढ़ीकरण कार्य। (लं० – 2.530 किलोमीं०)			
		बाघमारा	4	सरकडा मेन रोड से बनदाग मेन रोड भाया बडडीह, लोयोडीह, कानटांड तक पथ का सुदृढ़ीकरण कार्य। (लं० – 2.275 किलोमीं०)			
		बाघमारा	5	हिरक रोड भालजोरी से गांधेनडीह तक पथ का सुदृढ़ीकरण कार्य। (लं० –3.910 किलोमीं०)			
		बाघमारा	6	तोपुडमरी मेन रोड जोनपुडाडा से पेऽगडबुडीह पथ कनमटांड, बोलदंडीह तक पथ का सुदृढ़ीकरण कार्य। (लं०–3.430 किलोमीं०)			
		तोपचांची	7	बडडीहोड से सिंगदारा भाया बीरानपुर तक पथ का सुदृढ़ीकरण कार्य। (लं०–2.000 किलोमीं०)			
		तोपचांची	8	गेरुवंडीह से पचखण्डपा भाया रोसंडीह तक पथ का सुदृढ़ीकरण कार्य। (लं० –3.400 किलोमीं०)			
		बाघमारा	9	बागेधार मोड़ से काको कुसर मोड़ तक पथ का सुदृढ़ीकरण कार्य। (लं० –2.200 किलोमीं०)			
		तोपचांची	10	जगु मोड़ से दामोदरपुर तक पथ का सुदृढ़ीकरण कार्य। (लं० –3.450 किलोमीं०)			

2. वेबसाईट मे निविदा प्रकाशन की तिथि:–**18.01.2024**
3. ई–निविदा प्राप्ति की अंतिम तिथि एवं समय:– **24.01.2024** अपराह्न 5.00 बजे तक।
4. निविदा खोलने की तिथि एवं समय:–**25.01.2024** अपराह्न 5.00 बजे।
5. निविदा आमंत्रित करने वाले पदाधिकारी का नाम एवं पता:– मुख्य अभियंता का कार्यालय, जे०एस०आर०आर०डी०ए०, राँची, एफ०एफ०पी० भवन, तृतीय तल्ला, धुर्वा, राँची –834004, झारखण्ड।
6. ई–निविदा प्रकोष्ठ का दूरभाष सं०– _____
विस्तृत जानकारी के लिए वेबसाईट **jharkhandtenders.gov.in** मे देखा जा सकता है।

मुख्य अभियंता
जे०एस०आर०आर०डी०ए०, राँची

PR 316049 Rural Work Department(23-24).D

झारखण्ड राज्य ग्रामीण पथ विकास प्राधिकरण (JSRRDA)
एफ०एफ०पी० भवन, तृतीय तल्ला, धुर्वा, राँची –834004, झारखण्ड

अल्पकालीन ई–पुनर्निविदा आमंत्रण सूचना (2nd Call)
PR No.- 314099 Dated : 22.12.2023

अल्पकालीन ई–पुनर्निविदा संख्या:-**228 /2023-24** दिनांक :- 12.01.2024
मुख्य अभियंता, जे०एस०आर०आर०डी०ए०, राँची द्वारा निम्नविवरण के अनुसार e-procurement पद्धति से निविदा आमंत्रित की जाती है।

क्र० सं०	आईडेन्टीफिकेशन संख्या/पैकेज संख्या	प्रखण्ड का नाम		कार्य का नाम	प्राक्कलित राशि अंक में (लाख में)	प्राक्कलित राशि अक्षर में (रुपये में)	कार्य समाप्ति की अवधि
1	2	3		4	5	6	7
1	JH-M-KOD-05/2023-24	मरकच्चो	1	पी०डब्ल्यू०डी० रोड जामु से हरसाडीह भाया हरिजन टोला तक पथ का सुदृढ़ीकरण कार्य। (लं०–2.175 किलोमीं०)	1085.567	दस करोड़ पचासी लाख छप्पन हजार सात सौ रू० मात्र	09 महीना
		मरकच्चो	2	मरकच्चो सामुदायिक स्वास्थ्य केन्द्र से भोजपुर तक पथ का सुदृढ़ीकरण कार्य। (लं०–1.500 किलोमीं०)			
		मरकच्चो	3	पी०डब्ल्यू०डी० से सिमरीया टोड़ तक पथ का सुदृढ़ीकरण कार्य। (लं०–1.750 किलोमीं०)			
		मरकच्चो	4	तेतरीन पी०डब्ल्यू०डी० रोड से कुडाहरा तक पथ का सुदृढ़ीकरण कार्य। (लं०– 1.900 किलोमीं०)			
		जयनगर	5	कोटरमा कोयर आर०सी०डी० रोड से मुजाडीहीं तक पथ का सुदृढ़ीकरण कार्य। (लं०–1.200 किलोमीं०)			
		जयनगर	6	तिलोकरी मिरसिन्डिया बरगर से बोरगाई भाया अलगडीहा तक पथ का सुदृढ़ीकरण कार्य। (लं०–3.050 किलोमीं०)			
		जयनगर	7	पी०एम०जी०एस०वाई० पथ से गढ़रगो भाया बरकर नदी तक पथ का सुदृढ़ीकरण कार्य। (लं०–2.000 किलोमीं०)			
		जयनगर	8	करोयाडा से पांचरी तक पथ का सुदृढ़ीकरण कार्य। (लं०–4.470 किलोमीं०)			
		चन्द्रडाग	9	गारोरगरी से जमाटी तक तक पथ का सुदृढ़ीकरण कार्य। (लं०–3.000 किलोमीं०)			

2. वेबसाईट मे निविदा प्रकाशन की तिथि:–**18.01.2024**
3. ई–निविदा प्राप्ति की अंतिम तिथि एवं समय:– **24.01.2024** अपराह्न 5.00 बजे तक।
4. निविदा खोलने की तिथि एवं समय:–**25.01.2024** अपराह्न 5.00 बजे।
5. निविदा आमंत्रित करने वाले पदाधिकारी का नाम एवं पता:–मुख्य अभियंता का कार्यालय, जे०एस०आर०आर०डी०ए०, राँची,एफ०एफ०पी० भवन, तृतीय तल्ला, धुर्वा, राँची–834004, झारखण्ड।
7. ई–निविदा प्रकोष्ठ का दूरभाष सं०– _____
विस्तृत जानकारी के लिए वेबसाईट **jharkhandtenders.gov.in** मे देखा जा सकता है।

मुख्य अभियंता
जे०एस०आर०आर०डी०ए०, राँची

PR 316046Rural Work Department(23-24)#D

Government of Jharkhand
Rural Works Department
JHARKHAND STATE RURAL ROADS DEVELOPMENT AUTHORITY (JSRRDA)
3rd Floor, F.F.P. Building, Dhurwa, Ranchi 834004

NOTICE INVITING TENDERS
(National Competitive Bidding Through e-Procurement)
e-Tender No.- **214 /2023-24** Dated: 09.01.2024

The undersigned on behalf of Government of Jharkhand invites item rate bids through e-Procurement from the eligible bidders registered* in appropriate class with any State/Central Government/State/Central Government Organization for construction and maintenance for five years of the following works of Pradhan Mantri Gram Sadak Yojra, Road Connectivity Project for Left Wing Extremism Affected Areas (PMGSY- RCPLWEA).
The bid should be submitted online in the website **pmgsytendersjhr.gov.in**. The bidders should have valid Digital Signature Certificate for online submission of bid.

SL No.	District	Block	Tender Package	Road Name/Bridge Name	Length (in Kms.)/m	Total const. Cost (in Lakhs)	Maint. Cost (in Lakhs)	Total project cost (in lakh)	E/M (in Lakh)	Time of Completion (in Month)
1	2	3	4	5	6	7	8	9	11	12
RCPLWEA (2017-18)										
1	Latehar	Garu	JH14LWE1B	Construction of Bridge over Choupat River from Latehar Banari Road via Goatag at Ch. 7100 m.	186.68	629.214	5.39	634.604	12.70	06
2	Latehar	Garu	JH14LWE1B1	Construction of Bridge over Dhori Kusum Nallah from Latehar Banari Road via Goatag at Ch. 5075 m	59.18	277.075	2.84	279.915	5.60	06
RCPLWEA (2019-20)										
3	Palamu	Chattarpur	JH17RCPL-PAL-01	O-Khairohar to Silda Kala via Barkhar Rajderwa Bakaspur	8.13	716.03	79.86	795.890	15.92	06
4	Palamu	Chattarpur	JH17RCPL-PAL-02	O-Sahpur to Hulasi Ghat	3.82	369.35	35.06	404.41	8.09	06
5	Palamu	Manatu	JH17RCPL-PAL-05	O-Manatu Bazar to Murdhoi	6.65	618.72	66.40	685.12	13.71	06
6	Palamu	Patan	JH17RCPL-PAL-03	O-Gram Role to Tilaiya Sikani	5.37	475.32	51.52	526.84	10.54	06
7	Palamu	Patan	JH17RCPL-PAL-04	O-Gram Kaswakhara to Gram Budhi	6.47	573.07	62.50	635.57	12.72	06

Details of bid submission is as under:

Procurement Officer	Place of Opening	Availability of tender (on-line) for bidding		Date & time of opening (on-line) of tender	
		From	To	Technical bid	Financial bid
1	2	3	4	6	7
Chief Engineer, JSRRDA, Ranchi	Chief Engineer, JSRRDA, Ranchi	**16.01.2024 at 10.30 AM**	**24.01.2024 upto 5.00 PM**	**25.01.2024 at 5.30 PM**	To be informed later

** Non-registered bidders may also submit bid, however the successful bidders must get registered in appropriate class with appropriate authority before signing the contract.*

Note :-
1. Amount of Bid Security should be taken as mentioned in the Bid Data Sheet of the Bidding Document.
2. Cost of Bid Document (Rs. 10000) and Bid Security (as mentioned in the Bid Data Sheet) shall be deposited in form as mentioned in Bid Data Sheet failing which the bid will be treated non responsive and action shall be taken as per Sec. 2 of ITB clause 12.2 (d).
3. In case, it is found, even after the award of work that the bidder has submitted/ uploaded any false/erroneous/fraudulent statement/document, he/she is liable for blacklisting and forfeiture of Bid Security.
4. Bidders must submit GST registration certificate without which bid is liable to be rejected.
5. Bidders whose names appear in the Debar/blacklist of RWD, any department of GoJ/GoI (including JSRRDA) shall not be allowed to participate in the above bids.
6. Bids submitted by bidders, who have long pending ATR(s) / made inordinate delay in execution of earlier allotted construction/ maintenance works of PMGSY, may be rejected summarily.
7. In case of any discrepancy/ dispute about units in BOQ, units as mentioned in Current SOR on which BOQ has been prepared shall prevail.
8. Participating bidders are free to submit grievances, if any, against the decision of technical evaluation within five working days from the date of uploading of decision of technical evaluation only through email at jh-ce@pmgsy.nic.in. Grievance submitted after stipulated period shall not be considered.
9. Bidders must have valid registration with Employee Provident Fund organization under EPF and Miscellaneous Provisions Act 1952 failing which the bid shall be rejected.
10. Bidders must not quote rate for routine maintenance. The amount for routine maintenance as indicated in the Bill of Quantities must be acceptable to bidders.
11. For unbalanced bids, extra security will be required to be deposited by the bidder by the time of Agreement.
All other details can be seen in the bidding document which is available in website **pmgsytendersjhr.gov.in** as per schedule mentioned above.

Chief Engineer
JSRRDA, Ranchi

PR 316094 (Rural Work Department) 23-24 (D)

लोकमत समाचार

फॉर्म ए
आम उद्घोषणा

(भारतीय नादारी और दिवालियापन बोर्ड(कार्पोरेट व्यक्तीयों के लिए दिवालियापन प्रस्ताव प्रक्रिया) विनियमन, २०१६ के विनियमन ६ के अनुसार)

इंडोयुनिक फ्लेम लिमिटेड धनकों का ध्यान आकर्षित करने हेतु

संबद्ध ब्यौरा		
१.	कार्पोरेट ऋणको का नाम	इंडोयुनिक फ्लेम लिमिटेड
२.	कार्पोरेट ऋणको के संस्थापना की तिथी	०७.०९.१९८७
३.	प्राधिकरण जिसके तहत कार्पोरेट ऋणको की संस्थापना/पंजीकरण हुआँ है	आर ओसी-मुंबई
४.	कार्पोरेट ऋणको की कार्पोरेट परिचय संख्या/ सीमित देयता परिचय संख्या	U23201MH1987PLC044597
५.	कार्पोरेट ऋणको के पंजीकृत कार्यालय का और मुख्य कार्यालय का (अगर हो तो) पता	कोठारी बिल्डिंग १ ली मंजिल ३०१ डब्ल्यूएचसी रोड, धरमपेठ नागपुर, महाराष्ट्र, भारत ४४००१०
६.	कार्पोरेट ऋणको के संदर्भ में दिवालियापन शुरु होने की तिथी	सीआईआरपी आदेश ११.०१.२०२४ को घोषित किया आदेश दिनांक १२.०१.२०२४ को प्राप्त
७.	दिवालियापन प्रस्ताव प्रक्रिया परिसमाप्ती की अंदाजन तिथी	१०.०७.२०२४ (आईआरपी को ऑर्डर सूचित करने से १८० दिन)
८.	अंतरीम प्रस्ताव व्यवसायिक के तौरपर काम देखनेवाले दिवालियापन व्यवसायिक का नाम एवं पंजीकरण संख्या	नामः आईपी-मेघा अग्रवाल (सिनर्जी दिवालियापन व्यवसायिक एलएलपी में भागीदार) पंजीयन संख्या-IBBI/IPA-001/IP-P01456/2018-19/12272
९.	बोर्ड की ओर पंजीकृत होने के अनुसार, अंतरीम प्रस्ताव व्यवसायिक का पता एवं ईमेल	पता- ००१, शिवरंजिनी अपार्टमेंट्स मंडल में कॉंग्रेस नगर गार्डन, कॉंग्रेस नगर, नागपुर - ४४००१२ (म.रा.) ई-मेल आईडीः ip.meghaagrawal@gmail.com
१०.	अन्तरिम प्रस्ताव व्यवसायिकसहीत पत्राचार के लिए इस्तेमाल करने का पता और ई-मेल	सिनर्जी दिवालियापन व्यवसायिक एलएलपी प्लाट सं. ७२, अंजनेय निवास, ड्यू ट्रिनिटी हॉस्पिटल के सामने, हिंदुस्थान कालोनी, साई मंदीर के पास, वर्धा रोड, \नागपुर- ४४००१५. ई-मेल आईडी : cirp.iufl@gmail.com
११.	दावा प्रस्तुत करने की अंतिम तारीख	२७/०१/२०२४
१२.	अन्तरिम प्रस्ताव व्यवसायिक व्दारा तय किएं अनुसार, कलम २१ के उप-कलम (६अ) जिस खंड (ब) अनुसार ऋणको का वर्ग बदी हो तो	लागू नही
१३.	वर्ग में ऋणको के प्राधिकृत प्रतिनिधी के तौर पर काम करने के लिए तय किए गएं दिवालियापन व्यवसायिकों के नाम (हरेक वर्ग में तीन नाम)	लागू नही
१४.	(अ) संबंधित आवेदन और (ब) अधिकृत प्रतिनिधीयों का विवरण उपलब्ध हो तोः	वेबलिंकः https://ibbi.gov.in/en/home/downloads भौतिक पताः लागू नही

इस व्दारा सूचना दी जाती है की, राष्ट्रीय कंपनी कानुन न्यायाधिकरणने **इंडोयुनिक फ्लेम लिमिटेड** की कार्पोरेट दिवालियापन प्रस्ताव प्रक्रिया शुरू करने का आदेश दिया है (११.०१.२०२४ को आदेश, १२.०१.२०२४ को प्राप्त/ संप्रेषित किया हुआ आदेश) **इंडोयुनिक फ्लेम लिमिटेड** के धनकों को इस व्दारा उनका दावा प्रमाणसहीत या उससे पहले अन्तरिम प्रस्ताव व्यवसायिक के पास प्रविष्टि सं. १० के सामने उल्लिखित पते पर प्रस्तुत करने हेतु बताया जा रहा है. वित्तीय धनकोने दावों के बारे में उनके प्रमाणसहीत दावा सिर्फ इलेक्ट्रॉनिक प्रणाली से प्रस्तुत करे. अन्य सभी धनको उनके दावों के बारे में प्रमाण व्यक्तीशः डाक व्दारा अथवा इलेक्ट्रॉनिक प्रणाली से प्रस्तुत कर सकते है.

दावों के बारे में गलत या गुमराह करने वाला दावा प्रस्तुत करने पर जुर्माना होगा.

दिनांक : १४.०१.२०२४
स्थान : नागपुर

हस्ताक्षर/-
आईपी मेघा अग्रवाल
अन्तरिम प्रस्ताव व्यवसायिक इंडोयुनिक फ्लेम लिमिटेड हेतु
IBBI/IPA-001/IP-P01456/2018-19/12272
एएफए वैधता: ०२.१०.२०२४ ई-मेलः cirp.iufl@gmail.com
IBBI के पास पंजिकृत पता:- ००१, शिवरंजिनी अपार्टमेंट सर्कल ऑफ कॉंग्रेसनगर गार्डन, कॉंग्रेस नगर, नागपुर ४४००१२. **ई-मेल:** ip.meghaagrawal@gmail.com

FROM THE FRONT PAGE

Queen Prabha Atre goes...

degree from Ferguson College in Pune and one from the Law College in the university there. And unlike many artistes born into families where music was a generations-old tradition or those who trained since they were children, Atre found melody somewhere along the way of life.

The internationally renowned Hindustani classical music vocalist from the Kirana Gharana defied many a stereotype, had no musical background and didn't follow tradition blindly either.

In fact, she would say quite simply that singing was better than dissecting frogs or defending criminals.

"I was studying science and then law and never thought in my wildest dream that I would be a musician. My parents were into academics and in fact my mother's illness brought music to our house. She used to learn the harmonium and I used to sit beside her. She left music but I continued,"

Atre told PTI in January 2022 after receiving the Padma Vibhushan, the nation's second highest civilian honour.

It was the third in the series for the much feted singer who had received the Padma Shri in 1990 and the Padma Bhushan in 2002.

Music, said the artiste who was dubbed the 'swara-yogini', was her destiny. Right up till the end, as she had promised herself.

Atre was a pioneer in popularising Indian classical music in the west, giving her first performance in 1969. She displayed constant innovation and creative endeavour in treatment, design and presentation of the musical material.

Whether 'khyaal', 'tarana', 'thumri', 'dadra', 'ghazal', or 'bhajan', her sincerity to her art and sensitivity to the times clearly surfaced in her thinking and her singing.

PM MODI CONDOLES DEMISE OF PRABHA ATRE: Prime Minister Narendra Modi condoled the death of classical singer Prabha Atre and said her life was a symphony of excellence and dedication.

"Dr. Prabha Atre Ji was a luminary of Indian classical music, whose work was admired not just in India but across the globe. Her life was a symphony of excellence and dedication. Her efforts have greatly enriched our cultural fabric. Pained by her demise. Condolences to her family and admirers. Om Shanti," the prime minister said in a post on X.

Kharge's name emerges as...

According to the sources, a consensus emerged on Kharge's appointment as the chairperson of the bloc. An official announcement on the appointment is awaited. As many as 28 Opposition parties have come together under the banner of the Indian National Developmental Inclusive Alliance (I.N.D.I.A.) to take on the BJP in the coming Lok Sabha elections.

NITISH KUMAR 'NO' TO BE CONVENOR OF I.N.D.I.A. BLOC: BIHAR Chief Minister and Janata Dal (United) national president Nitish Kumar on Saturday rejected the post of convenor of the Indian National Developmental Inclusive Alliance (I.N.D.I.A.) bloc, sources said. According to sources the Bihar Chief Minister suggested that someone from the Congress should take responsibility of the post.

Nationalist Congress Party (NCP) chief Sharad Pawar attended the meeting of I.N.D.I.A. bloc leaders via video conferencing in Mumbai.

Tamil Nadu Chief Minister and DMK leader MK Stalin and party leader Kanimozhi Karunanidhi attended the meeting via video conferencing in Chennai. Bengal Chief Minister Mamata Banerjee was absent as she was attending a pre-decided State programme.

Congress' Nyay Yatra to...

the party believes it will prove to be as "transformative" as Gandhi's earlier cross-country march. The Congress has said that it is taking out the Bharat Jodo Nyay Yatra as the Government did not give it a chance to raise people's issues in Parliament and the initiative is aimed at re-establishing the principles of justice, liberty, equality and fraternity enshrined in the Constitution.

Though the Congress has stressed that this is not an electoral yatra, it comes at a crucial juncture as the party seeks to revive its fortunes after a poor showing in the last round of Assembly elections. With the BJP focusing on the January 22 Ram temple consecration ceremony, the Congress wants to put the spotlight on bread-and-butter issues through this yatra. Gandhi had on Friday said emotional issues are being "misused" politically and attention is being diverted from real issues, in a "betrayal" of the people of the country. In a post on X, the former Congress President said, "The youth will have to think about what will be the identity of the India of our dreams? Quality of life or just emotions? Youth raising provocative slogans or the employed youth? Love or hate?".

MANIPUR GOVT IMPOSES RESTRICTIONS: THE Manipur Government has imposed restrictions on the flagging off programme of Congress' Bharat Jodo Nyay Yatra in Thoubal district on January 14 stating that the programme should not exceed an hour and the number of participants be a maximum 3,000. The permission was issued by the office of Thoubal Deputy Commissioner on Jan. 11.

Maldives President talks...

In his media briefing in Male, Muizzu said China has granted USD 130 million in assistance for his country.

Muizzu said the bulk of the USD 130 million assistance will be spent on redeveloping the roads in Male, where the mayor election was held on Saturday. In a setback to Muizzu, the pro-India opposition Maldivian Democratic Party secured a landslide victory in the Male's Mayoral election.

Muizzu was the former Mayor of the capital city before getting elected to the Presidency in November last year. "That is approximately USD 130 million in grants. This will be spent on developmental projects. The biggest spending will be on the development of the roads of Male," he was quoted as saying by local news portal Sun Online.

Also, China's Ambassador to Maldives Wang Lixin said Maldives will receive support for more development projects from Beijing if they align with President Xi's initiatives.

Wang, who accompanied Muizzu on his visit to China, said there are three key factors to the strong relations between Maldives and China.

"The first and most important factor is mutual political trust. The second factor is to strengthen the docking of President Xi's initiatives and the national development strategy of President Muizzu. And with this docking, I think we can decide on more projects that benefit the Maldivian people," she said.

Wang said that the third one is to follow the principle of extensive consultation, joint construction, and also shared benefits. "I think that with these three key factors, we will have a very fruitful and sustainable cooperation in the future," she said.

Virtual alliance doing virtual meet: Nadda's swipe at Oppn

NEW DELHI, Jan 13 (PTI)

BJP President J P Nadda on Saturday took a swipe at the Opposition bloc INDIA, saying it is a virtual alliance which is doing virtual meetings as a mere formality and that its leaders' two-point agenda is to save their families and properties.

Addressing a meeting of the Bharatiya Janata Yuva Morcha to launch 'Namo Navmatdata Abhiyan' to connect with first-time voters, he said while Prime Minister Narendra Modi is working for a developed India, empowering the youth, farmers and women, and removing poverty, the Opposition stands for "removing Modi".

BJP National President J P Nadda with BJP National General Secretary Vinod Tawde, Bharatiya Janata Yuva Morcha (BJYM) President Tejasvi Surya and others during the launch of 'Namo Navmatdata' campaign of BJYM at party headquarters in New Delhi on Saturday. (PTI)

When he enquired about the meeting of I.N.D.I.A. parties, he was told they were meeting virtually, Nadda said. "A virtual alliance will do virtual meetings only. It will do so for the sake of formalities," he said.

Opposition leaders, including the likes of M Karunanidhi and Parkash Singh Badal who are no more, were always concerned about their children's political future, he said, attacking Mamata Banerjee, Sharad Pawar, Farooq Abdullah and M K Stalin among others. Isn't Akhilesh Yadav concerned about Dimple Yadav, his wife and a Lok Sabha MP, he asked. All of them are facing some CBI or ED cases, he claimed, alleging that they commit corruption but abuse probe agencies.

In a reference to former Congress Presidents Sonia Gandhi and Rahul Gandhi, he said both are on bail. Nadda asserted that Modi has redefined politics with his emphasis on "sabka saath, sabka vikas" and has left Opposition parties without any issue. "They are unable to make out as to what issues they should raise," he said, alleging that they used to resort to divide and rule in the name of religion and caste but Modi has changed the conventional approach. PM has identified the poor, youth, farmers and women as the four biggest castes, he noted.

Committed to I.N.D.I.A., but Cong should acknowledge its limitations in WB: TMC

KOLKATA, Jan 13 (PTI)

TRINAMOOL Congress, which abstained from the virtual meeting of the I.N.D.I.A. bloc, on Saturday affirmed its commitment to it but said that Congress should recognise its limitations in West Bengal and permit the party to spearhead the political battle in it.

A TMC MP, familiar with the situation, emphasising the party's "dedication" to the grouping said, "We are committed to the INDIA alliance and want to work together to defeat BJP. But we sincerely wish that the Congress leadership acknowledges the limitations and weaknesses of their Bengal unit and allows us (TMC) to lead the fight in the state."

The Trinamool Congress on Friday said that Mamata Banerjee will not be able to attend the virtual meeting as she has "prior engagements and will not be able to change them at 16 hours notice".

Uddhav skips I.N.D.I.A. bloc meeting

MUMBAI, Jan 13 (PTI)

SHIV Sena (UBT) president Uddhav Thackeray on Saturday didn't attend the virtual meeting of the Opposition I.N.D.I.A. bloc citing a scheduled programme.

He also said the party had already informed (the Opposition bloc) about its inability to attend the meeting. "There shouldn't be any misunderstanding. I have expressed my inability to attend the meeting as I had to attend a scheduled programme which involved a lot of moving around. In such a scenario, attending the meeting would have been difficult," Thackeray said.

I.N.D.I. Alliance driven by ego, arrogance: Thakur

KOLKATA, Jan 13 (PTI)

UNION Information and Broadcasting Minister Anurag Thakur on Saturday launched a scathing attack on the Opposition I.N.D.I.A. bloc questioning its cohesion, leadership, and policy.

His remarks come against the backdrop of the alliance's efforts to present a united front. "What kind of alliance is this? It is driven by ego and arrogance where leaders refuse to even communicate with each other," Thakur said here on Saturday. He pointed out inconsistencies within the alliance, highlighting the differing opinions of key leaders such as Adhir Chaudhary, Mamata Banerjee and others.

LAWLESSNESS, CORRUPTION AT PEAK IN WB, SAYS THAKUR: Thakur on flayed the TMC Government in West Bengal, alleging a severe breakdown in law and order and unprecedented levels of corruption in State. Thakur's remarks come in the wake of the recent controversy surrounding the assault on three ED officials.

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF INDOUNIQUE FLAME LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	INDOUNIQUE FLAME LTD
2.	Date of incorporation of corporate debtor	07/09/1987
3.	Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4.	Corporate identity No. of corporate debtor	U23201MH1987PLC044597
5.	Address of the registered office and principal office (if any) of corporate debtor	Kothari Building 1st Floor 301 WHC Road, Dharampeth Nagpur, Maharashtra, India 440010
6.	Insolvency commencement date in respect of corporate debtor	CIRP order pronounced on 11.01.2024 Order received on 12.01.2024
7.	Estimated date of closure of insolvency resolution process	10.07.2024 (180 days from the intimation of order to IRP)
8.	Name and the registration number of the insolvency professional acting as interim resolution professional	Name –IP. Megha Agrawal (Partner in Synergy Insolvency Professionals LLP) Registration Number - IBBI/IPA-001/IP-P01456/2018-19/12272
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address- 001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur -440012 (M.S.) Email: ip.meghaagrawal@gmail.com
10.	Address and email to be used for correspondence with the interim resolution professional	Synergy Insolvency Professionals LLP Plot no.72, Anjaneya Niwas, Opp. Dew Trinity Hospital, Hindustan Colony, Near Sai Mandir, Wardha Road, Nagpur - 440015. E-Mail: cirp.iuf@gmail.com
11.	Last date for submission of claims	27/01/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal Mumbai bench has ordered the commencement of a corporate insolvency resolution process of the **INDOUNIQUE FLAME LIMITED** (order dated 11.01.2024, order received/communicated on 12.01.2024)

The creditors of **INDOUNIQUE FLAME LIMITED,** are hereby called upon to submit their claims with proof on or before to the interim resolution professional at the address mentioned against entry no.10

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 14.01.2024 **SD/-**
Place : Nagpur **IP Megha Agrawal**
Interim Resolution Professional For Indounique Flame Limited
IBBI/IPA-001/IP-P01456/2018-19/12272
AFA valid up to – 02.10.2024 Email: cirp.iuf@gmail.com
Address registered with IBBI:- 001, Shivranjini Apartments in Circle of CongressNagar Garden, Congress Nagar, Nagpur 440012. **Email:** ip.meghaagrawal@gmail.com

ED arrests 5 in Rajasthan paper leak PMLA case

NEW DELHI, Jan 13 (PTI)

THE Enforcement Directorate on Saturday said it has arrested five people as part of its money laundering investigation into an alleged teacher recruitment exam paper leak case in Rajasthan.

Suresh Kumar alias Suresh Sau, Vijay Damore, Peeraram, Pukhraj, and Arun Sharma were taken into custody under the provisions of the Prevention of Money Laundering Act (PMLA) on January 11, the agency said.

They were sent to three-day ED custody by a special PMLA court in Jaipur, it said in a statement. The probe pertains to alleged paper leak case of senior teacher 2nd grade competitive examination, 2022 in Rajasthan.

Former Rajasthan Public Service Commission (RPSC) member Babulal Katara and two other persons identified as Anil Kumar Meena and Bhupendra Saran were earlier arrested by the ED in this case.

Arun Sharma provided 29 candidates (for whom leaked papers were arranged and who were appearing for the said competitive examination) to Anil Kumar Meena in lieu of Rs 2 lakh per candidate, the ED said.

India lodges protest with UK over visit of envoy to PoK

NEW DELHI, Jan 13 (PTI)

INDIA has registered a strong protest with the UK over the visit to Pakistan Occupied Kashmir (PoK) by its High Commissioner to Islamabad along with another British official. The Ministry of External Affairs said such "infringement" of India's sovereignty and territorial integrity is "unacceptable".

"India has taken a serious note of the highly objectionable visit of the British High Commissioner in Islamabad, along with a UK Foreign Office official, to Pakistan occupied Kashmir on January 10," it said. "Foreign Secretary has lodged a strong protest with the British High Commissioner in India on this infringement," MEA said. "The Union Territories of Jammu and Kashmir and Ladakh are, have been and shall always remain an integral part of India," it said in a statement.

Search op on in Poonch to track down terrorists

JAMMU, Jan 13 (PTI)

A CORDON-AND-SEARCH operation was underway in Poonch district of Jammu and Kashmir on Saturday to track down terrorists who had fired on a convoy of Army vehicles a day ago, officials said. There was no casualty in the attack on the convoy on Friday.

Troops are using sniffer dogs and aerial surveillance to comb the area, which has dense forest, the officials said.

ADVERTORIAL

'Mumbai Festival 2024' will Attract World Tourists

The Tourism department of the Maharashtra government and the Mumbai Festival Committee had jointly organized the "Mumbai Festival 2024 in Mumbai between 20 to 28th January 2024. The people from various parts of the nation and the foreign countries have attraction towards Mumbai and 'Mumbai Festival 2024' will prove to be the platform for imparting the cultural information of the state to the tourists. Under the leadership of the Chief Minister Eknath Shinde and guidance of Deputy Chief Minister Mr Devendra Fadnavis and Deputy Chief Minister Ajit Pawar the planning of the festival is definitely going to be remarkable. An advisory committee under the joint chairmanship of industrialist Anand Mahindra is working day and night for the successful organization of the Mumbai Festival 2024. The carnival is organized in the state for the first time. Registration is mandatory for avoiding the crowd and the place of the program. The registration can be done on the site **https://mumbai-festival.com/ .** The tourism minister of the state Girish Mahajan told us about what is included in the fest and how is the planning done.

The "Mumbai Festival- 2024" is being organized for the first time. What will you say about the concept of organizing the Mumbai festival?

Mumbai is the financial capital of the nation and it is the prime Business hub. People across the nation and abroad have special attraction for Mumbai city and the Bollywood, here. Thousands of tourists and businessmen across the nation and from foreign countries visit Mumbai. With the objective of giving a fillip to the tourism of the state and portraying Mumbai on the world tourism map, the "Mumbai International Festival has been organized in Mumbai city and sub- urban areas on the line of Dubai Shopping Festival. It will be held during 20 to 28th of January- 2024.

The Mumbai Festival- 2024 is the first ever biggest festival in the state and a renowned Industrialist is working as chief of the advisory committee of Mumbai festival. How will the Carnival be planned?

For successful planning of the Mumbai Festival, the government has constituted an Advisory Committee with renowned Industrialist Anand Mahindra as its joint president. This committee includes government officers of various departments and prominent personalities from different sectors. This Festival will be planned under the guidance of the Advisory Committee and the nominated program coordinators.

Please tell us something about the Music exhibition, Chitranagari, Beach Festival and various competitions organized during the Mumbai festival

Different programs and adventure sports will be promoted to showcase the art and culture of the State. These include cycling tours, water sports, beach activities, Para motor show, beach festival at Juhu Beach which will include Football, Volleyball, Yoga, beach cleanliness campaigns, movies, screen and other initiatives.

What is the concept of 'Mumbai Walk' to be conducted during the Festival ?

'Mumbai Walk' is in fact a fashion show. Along with the Bollywood celebrities, the people having important contribution in the daily routine life of Mumbai including Mumbai Dabbewale, Taxi Drivers, BEST drivers, conductors, Police, Doctors, Nurses, Sanitation staff of Greater Mumbai Municipal Corporation and others will be made participated in the program and their contribution will be honored.

'Shop and Win' festival is a prime attraction of Mumbai Festival. Let us know a bit about it.

Through the medium of this festival, the business community belonging to various sectors of Mumbai and sub- urban will be made to participate and on the lines of Dubai Shopping Festival, the customers will be given special rebate offers through various shopping malls, Night Market and important retail outlets. Similarly, attractive prizes will also be given.

What opportunities will be given to the youth for showcasing their talent in this festival? What are the plans for attracting youth?

Various programs related to the Art and Culture of the state will be showcased in this festival. These include Adventure sports, initiatives including Cycling tour, Water sports, Beach activities, Para motor show, Beach festival at Juhu Beach including Football, Volleyball, Yoga, beach cleanliness drive, movies, Screen and other initiatives. Similarly, handicraft, Mumbai Expo, Food Court, guided city tour and other such ventures will make available the opportunity for the local business community and youth to participate.

In what way are you making the local administration participate in the tourism Festival?

For smooth organization of the Mumbai Festival, major government departments including Greater Mumbai Municipal Corporation, Mumbai police, Mumbai traffic police and local administration are made to participate in making place available for programs, taking necessary permissions for organizing programs the Municipal Corporation and MMRDA will be approached for assistance. Similarly, Mumbai Police will be instrumental in maintaining law and order whereas the traffic department will ensure a smooth traffic system and parking. The Mumbai Fire Brigade and Disaster Management machinery will also be participating in order to cope with any unwanted incident or mishap.

What efforts are being taken by the department for encouraging tourism in Mumbai and developing the tourist destinations in this Metro City?

For encouraging and promoting tourism in Mumbai, national and international publicity campaigns are implemented through various publicity media. The tourists are attracted by giving good publicity to Bollywood tourism, UNESCO Heritage sites in Mumbai, organizing Heritage Walk for publicity, showcasing of the architectural masterpieces in the Southern Mumbai, organizing Light and Sound show at the Gateway of India, Vipassana center in Gorai Sub -urban city, Kanheri caves, Gilbert Hill, Sanjay Gandhi National Park, Juhu beach and other tourist places. The Mumbai Darshan and Bollywood tour are also organized in collaboration with private tour organizers.

How is the publicity campaign planned for taking the Mumbai Festival to global level?

For taking the Mumbai Festival to the National and International level, wide publicity is being made. The Tourism Conclave will help all stake holding organisations and entrepreneurs to share a common stage. Reputed Newspapers and Television channels are also taken along as media partners for publicity of the Mumbai Fest.

The organizers of the 'Mumbai Marathon' and 'Kala Ghoda' art festival are also participating in the Mumbai festival. Similarly many prominent personalities from Mumbai are going to attend the festival and it is a matter of pride-your take

The Mumbai Marathon and Kala Ghoda Festival are the two important centers of attraction and popular programs of the Metro city. Many distinguished personalities participate in these programs. This festival is being conducted in January so they are made to participate in this festival. As a result, those programs will also get publicity through this festival and it will be possible for them to take advantage of local and foreign tourists.

What appeal will you make to ensure the participation of the maximum number of people in this festival? Is it possible for all to participate in this festival? Are there any entry fees?

All the people from Mumbai and all the tourists are urged to participate in this festival in large numbers. Registration has been made mandatory for controlling the crowd during the valedictory ceremony of Mumbai Fest and the proposal for charging reasonable fees is on the card. Notably, the entries at shopping malls, retail shops, night markets, Mumbai Expo and other places will be free of charge.

Sandhya Garware,
Assistant Director,
Directorate General of Information and Public Relations (DGIPR)